

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:602

ANSWERED ON:26.11.2014

INTEGRATED SANITATION SCHEME

Godse Shri Hemant Tukaram;Hemamalini Smt. ;Singh Shri Hukum

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) Whether there is any proposal to extend the Integrated Low Cost Sanitation scheme to the Twelfth Five Year Plan;
- (b) If so, the details thereof along with the revised facilities and cost estimates, State-wise;
- (c) Whether any NGOs have been funded for construction of toilets under this scheme and if so, the details thereof;
- (d) The estimated number of households in the country without any access to toilets, State-wise;
- (e) The number of toilets constructed in urban areas so far, State and UT-wise;
- (f) Whether the government has laid down any guidelines regarding construction of disabled friendly toilets and if not, the reason therefore, and
- (g) The FUNDS sanctioned/released and utilized for the scheme during each of the last three years and the current year, State/UT-wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO)

- (a) & (b): The Integrated Low Cost Sanitation scheme has come to an end on 31st March, 2014. There is no proposal for further extension of the scheme.
- (c): As per the guidelines of the ILCS Scheme, Central Government released the funds directly to concerned State Governments.
- (d): Details of households not having latrine facility within the premises, as per 2011 census data, are enclosed as Annexure-I.
- (e) The number of toilets constructed in urban areas so far under the Integrated Low Cost Sanitation scheme, are enclosed as Annexure-II.
- (f) No guidelines have been laid down regarding construction of disabled friendly toilets since scope of the Integrated Low Cost Sanitation scheme, was limited to conversion of identified dry latrines into pour – flush latrines, to abolish manual scavenging.
- (g) As the Integrated Low Cost Sanitation Scheme came to an end on 31st March, 2014, no funds were sanctioned during the current financial year. Details of funds sanctioned/released during the last three years, are enclosed as Annexure-III.